

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-17/2004/10781/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 8<sup>th</sup> November, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJK.1806 Dated 30.10.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 01.11.2023, till the morning of 08.11.2023**. Further, the Additional District & Sessions Judge (FTC), Kokrajhar, and in his absence, the Assistant Sessions Judge, Kokrajhar, and in his absence, the next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-17/2004/10782/A, dated** , 08-11-23

Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**